

1	2	3	4	5	6	7	8	9	10	11
Bitumen	55.1	14.5	18.8	7.8	2.7	0.0	0.0	1.3	100	4705
Pet. Coke	17.9	0.0	0.0	2.9	0.0	54.2	0.0	25.0	100	5870
Others	9.2	8.8	4.7	10.0	1.6	43.7	0.0	21.9	100	4936
<b>TOTAL :</b>	<b>46.0</b>	<b>19.7</b>	<b>17.8</b>	<b>1.6</b>	<b>0.7</b>	<b>7.2</b>	<b>0.1</b>	<b>6.9</b>	<b>100</b>	<b>133400</b>

**NOTE:** Other Public Sector Undertakings include Chennai Petroleum Corporation Limited (CPCL), Mangalore Refinery & Petrochemicals Limited (MRPL), Numaligarh Refinery Limited (NRL), GAIL India Limited, Oil & Natural Gas Corporation (ONGC).

Market share percentage has been calculated based on total consumption for each product consisting of sales by oil companies and consumption through direct imports by private parties.

#### **Exploration activities in Bihar**

968. SHRI RAJNITI PRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the places in Bihar where exploration activities would be taken up in the near future;

(b) whether Government has carried out any survey to explore the possibility of finding hydrocarbon in Bihar; and

(c) if so, the finding of that survey and the details of activities planned in the light of the findings?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) The exploration activities are being carried out in the block GV-ONN-2002/1 and PA-ONN-2004/1 in the districts of Madhubani, Sitamarhi, Darbhanga, Samastipur, Munger, Begusarai, Patna, Khagaria, Sahrasa, Bhagalpur, Madhepura, Supaul, Araria, Kisanganj and Purnia in the state of Bihar. Exploration activities in block GV-ONN-2005/3 will cover the district of Paschim Champaran of Bihar.

(b) and (c) Since 1962, Oil and Natural Gas Corporation Limited (ONGC) as on 1.4.2009 has acquired 7973 Line Kilometers (LKM) of 2D and 494 sq. km. of 3D seismic data and has drilled 6 exploratory wells in the State of Bihar. All the wells were devoid of hydrocarbons.

Directorate General of Hydrocarbons (DGH) had carried out 1135 LKM of 2D survey in the year 2002-03 in the State of Bihar. Based on the results of survey, exploration blocks were offered and awarded under New Exploration Licensing Policy (NELP).

#### **Loss in KG Royalty**

969. SHRI DHARAM PAL SABHARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government would lose Rs.4,000 crore in KG royalty as per reports appearing in the print media recently:

(b) if so, what steps Government proposes to defend the gas utilization policy as laid down by the Group of Ministers (GoM) and to protect its revenues;

(c) whether Government has approved to source gas at \$ 4.2/unit to fertilizers and power plants; and

(d) if so, what legal steps Government proposes to take to ensure that Government, as licensor of all natural resources, would not sell gas at discounted price in the national interest?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) Under Production Sharing Contract (PSC) signed between Government and signatory to the PSC, Government take, including royalty, is to be paid to the Government as per the provisions of PSC. The royalty rates on crude oil produced from deepwater blocks is 5% of well head price for the first 7 years and 10% thereafter on ex-royalty basis.

As regards gas supply to fertilizer and power companies plants, it is being made as per Empowered Group of Ministers (EGOM) approved price of US \$ 4.2 per million British Thermal Unit (MMBTU) for average crude price greater or equal to US \$ 60 per barrel in the preceding financial year and the priority decided by Empowered Group of Ministers.

#### **Curbing consumption of petroleum products by PCRA**

970. SHRI RAJ KUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Petroleum Conservation Research Association (PCRA) has made any contribution in curbing consumption of petroleum products;

(b) if so, the details thereof, qualitatively and quantitatively; and

(c) the annual expenditure incurred by PCRA?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. Petroleum Conservation Research Association (PCRA) undertakes various activities for propagating awareness among the people for conservation of petroleum products in various sectors of economy viz., Transport, Domestic, Industry and Agriculture. Some of the major activities undertaken by PCRA are Nationwide Mass Awareness Campaign launched in 2008-09, Driver Training Programme, Energy Audit, Model Depot Project etc.

On the basis of a survey, PCRA has informed that the Mass Awareness Campaign "Save Fuel Yaani Save Money" could lead to a saving in the range of 1.4% to 14.3% varying from region to region and from sector to sector if the media campaign is sustained.